

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:329  
ANSWERED ON:12.12.2002  
PERFORMANCE OF PFC FOR IMPLEMENTATION OF PROJECTS  
A. VENKATESH NAIK;RAMSHETH THAKUR

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government have reviewed in depth the performance of Power Finance Corporation in terms of implementation of its projects and programmes in the various States;
- (b) if so, the details thereof;
- (c) the details of total investments made by the PFC during 2001-02 under various projects, State-wise; and
- (d) the details of funds actually released to each State during 2001-02 and allocation made for 2002-03?

**Answer**

THE MINISTER OF POWER ( SHRI ANANT G. GEETE )

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 329 TO BE ANSWERED IN TI LOK SABHA ON 12.12.2002 REGARDING PERFORMANCE OF PFC FOR IMPLEMENTATION OF PROJECTS.

(a) : The performance of Power Finance Corporation (PFC) is periodically reviewed by the Government. PFC is signing Memorandum of Understanding (MoU) with the Government of India for each financial year, wherein the performance targets like sanction, disbursement, realisation, resource mobilization, gross margin, ratio of net profit to capital employed, operating ratio etc. are fixed. These performance targets and also the PFC's financial assistance for the implementation of important power projects in the States are being reviewed quarterly by the Ministry of Power in the quarterly Performance Meetings wherein representatives from Planning Commission, Central Electricity Authority (CEA) and Department of Programme Implementation also participate. Based on the achievement under MoU, Annual targets, the performance of PFC is evaluated and rating is assigned to PFC by the Department of Public Enterprises.

(b) : The parameters that are reviewed, as per the MoU and the rating assigned by the Department of Public Enterprises for PFC for the various financial years is given in Annexure-I.

(c) & (d) : The details of investment made by PFC during the financial year 2001-02 under various projects State-wise is given in annexure-II. There is no pre-allocation of PFC's financial assistance to any State and the financial assistance likely to be provided to States for power projects depend upon the requirements of funds for these projects; their techno-economic feasibility; and the States Power Utilities complying the terms and conditions for sanction/drawl laid down by PFC. The financial assistance actually released to each State during 2002-03 (upto November, 2002) is given in Annexure-III.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN PART (b) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 329 TO B ANSWERED IN THE OK SABHA ON 12.12.2002 REGARDING PERFORMANCE OF PFC FOR IMPLEMENTATION OF PROJECTS.

**I - PERFORMANCE AGAINST MOU/ANNUAL PLAN TARGETS**

Parameters	Plan Target	Plan Target	Actual
(MOU - Excellent) 2001-02	(MOU -V. Good) 2001-02	April-March 2002	

Sanctions	6650	6300	8506
Disbursements	4030	3840	5150
Resource	2400	2285	5016
Mobilization			
Realisation	95%	94%	98.0%
AG&SP	1680	1600	3128
Disbursement			
APDP Sanctions	600	570	651
Gross Margin	610	575	1004
NP to Closing	13.42	12.68	18.6
Networth			
Op Ratio (%)	69.8	71.02	52.1
{Op.Exp/Inc}			

II - The Annual ratings assigned to Power Finance Corporation Ltd. By the Department of Public Enterprises, Government of India based on achievement against MOU Targets

1993-94	Excellent
1994-95	Excellent
1995-96	Excellent
1996-97	Excellent
1997-98	Excellent
1998-99	Excellent
1999-2000	Excellent
2000-2001	Excellent
2001-2002	Excellent

## ANNEXURE-II

ANNEXURE REFERRED TO IN PARTS (c) & (d) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 329 TO BE ANSWERED IN THE LOK SABHA ON 12.12.2002 REGARDING PERFORMANCE OF PFC FOR IMPLEMENTATION OF PROJECTS.

### DISBURSEMENT TO VARIOUS POWER UTILITIES FROM 01-APR-2001 TO 31-MAR-2002

(Amount in Rupees Crores)

PROJECTS LOCATED IN	State power utilities	Private power utilities	Central Sector power	Joint	Grand Total
ANDHRA	311.26	1.47	0.00	0.00	312.73
PRADESH					
ARUNACHAL PRADESH	0.00	0.00	100.36	0.00	100.36
ASSAM	11.98	0.00	0.00	0.00	11.98
BIHAR	0.00	0.00	0.00	0.00	0.00
CHHATISGARH		0.05	0.00	0.00	0.05
DELHI	280.00	0.00	0.00	0.00	280.00
GOA	3.47	0.00	0.00	0.00	3.47
GUJRAT	190.21	57.00	0.00	0.00	247.21
HARYANA	84.12	0.00	295.58	0.00	379.70
HIMACHAL PRADESH	106.35	25.00	0	0.00	131.35
JAMMU & KASHMIR	23.65	0.00	0.00	0.00	23.65
JHARKHAND	0.00	0.00	0.00	0.00	0.00
KARNATAKA	227.85	0.00	0.00	0.00	227.85
KERALA	3.43	0.00	0.00	0.00	3.43
MADHYAPRADESH	188.21	0.00	0.00	0.00	188.21
MAHARASHTRA	353.80	0.00	0.00	0.00	353.80
MANIPUR	0.00	0.00	0.00	0.00	0.00

MEGHALAYA	0.00	0.00	0.00	0.00	0.00
MIZORAM	0.00	0.00	0.00	0.00	0.00
NAGALAND	23.52	0.00	0.00	0.00	23.52
ORISSA	0.34	0.00	80.87	0.00	81.21
PUNJAB	200.00	0.00	0.00	0.00	200.00
RAJASTHAN	1276.66	0.00	0.00	0.00	1276.66
SIKKIM	0.00	0.00	0.00	0.00	0.00
TAMILNADU	658.08	8.62	0.00	0.00	666.70
UTTAR PRADESH	113.43	0.00	419.48	0.00	532.91
UTTRANCHAL	0.00	0.00	0.00	0.00	0.00
WEST BENGAL	75.08	0.00	0.00	29.59	104.67

TOTAL 4131.49 92.09 896.29 29.59 5149.46

### ANNEXURE-III

ANNEXURE REFERRED TO IN PARTS (c) & (d) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 329 TO ANSWERED IN THE LOK SABHA ON 12.12.2002 REGARDING PERFORMANCE OF PFC FOR IMPLEMENTATION OF PROJECTS.

#### DISBURSEMENT TO VARIOUS POWER UTILITIES FROM 01-APR-2002 TO 30-NOV-2002

(Amount in Rupees crores)

PROJECTS LOCATED IN	State power utilities	Private power supply of equipment to state power utilities	Central Equipment Manufacturer	Joint Total	Loan to	Grand
ANDHRA PRADESH	585.27	0.00	0.00	0.00	1.67	586.94
ARUNACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
ASSAM	1.64	0.00	0.00	0.00	0.00	1.64
BIHAR	0.00	0.00	0.00	0.00	0.00	0.00
CHHATISGARH	0.00	0.00	0.00	0.00	0.00	0.00
DELHI	110.09	0.00	0.00	0.00	0.00	110.09
GOA	4.28	0.00	0.00	0.00	0.00	4.28
GUJRAT	12.08	0.00	0.00	0.00	0.00	12.08
HARYANA	400.07	0.00	377.67	0.00	0.00	777.74
HIMACHAL PRADESH	139.92	15.00	0.00	0.00	0.00	154.92
JAMMU & KASHMIR	14.53	0.00	0.00	0.00	0.00	14.53
JHARKHAND	0.00	0.00	0.00	0.00	0.00	0.00
KARNATAKA	119.87	0.00	0.00	0.00	0.00	119.87
KERALA	0.00	0.00	0.00	0.00	0.00	0.00
MADHYAPRADESH	77.57	0.00	0.00	0.00	0.00	77.57
MAHARASHTRA	221.36	0.00	0.00	0.00	6.33	227.69
MANIPUR	0.00	0.00	0.00	0.00	0.00	0.00
MEGHALAYA	0.00	0.00	0.00	0.00	0.00	0.00
MIZORAM	0.00	0.00	0.00	0.00	0.00	0.00
NAGALAND	2.47	0.00	0.00	0.00	0.00	2.47
ORISSA	9.50	0.00	0.00	0.00	0.00	9.50
PUNJAB	3.56	0.00	0.00	0.00	0.00	3.56
RAJASTHAN	1083.97	0.00	0.00	0.00	4.75	1088.72
SIKKIM	0.00	0.00	0.00	0.00	0.00	0.00
TAMILNADU	37.52	0.00	0.00	0.00	0.00	37.52
UTTAR PRADESH	185.35	5.50	251.00	0.00	0.00	441.85
UTTRANCHAL	50.00	0.00	0.00	0.00	0.00	50.00
WEST BENGAL	40.46	0.00	0.00	0.00	0.00	40.46
TOTAL	3099.51	20.50	628.67	0.00	12.75	3761.43